NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.47/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2017

NAME OF THE PARTIES:

Mr. Jagdish Deore

V/s.

M/s. Meliorate Clinical Research Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Parad Designation

Petitioner

2. Adv. Imash Pawne Advocale for

Pespenello Hos.

Pespenello Hos.

ORDER.

T.C.P. No. 47/397-398/CLB/MAH/MB/2014.

- From the side of the Petitioner Advocate Mr. Varad Deore present and from the side of the Respondent Nos. 1 to 3 Advocate Mr. Umesh Pawar present.
- In compliance of the directions of the Order dated 09.01.2017 the documents in possession of Respondent No. 1 are handed over to the Advocate of Petitioner in the Court today and acknowledgement of the receipt of the documents have been issued.
- 3. The Respondent No. 1 is also directed to furnish those document on the next date of hearing already fixed on 09.02.2017.

sd/-M. K. SHRAWAT. MEMBER (JUDICIAL).

Dated: 18.01.2017.